GOVERNMENT OF ASSAM HEALTH & FAMILY WELFARE DEPARTMENT DISPUR ::: GUWAHATI -- 6

ORDERS BY THE GOVERNOR OF ASSAM NOTIFICATION

Dated Dispur the 21st March 2020

No.HLA 248/2020/09: In exercise of the powers conferred under section 2 of the Epidemic Diseases Act, 1897, Government of Assam is pleased to notify the District Level Task force to implement all provisions of the Assam COVID-19 Regulations, 2020 and any other regulation (s) which may be notified by the Government of Assam in relation to the control and containment of COVID-19 in the state of Assam along with relevant section of Disaster Management Act 2005 as follows:

SI No	Designation	Function
1	The Deputy Commissioner	Chairman
2	Chairperson, Zilla Parishad	Co-Chairperson
3	Superintendent of Police	Member
4	Additional Deputy Commissioner in charge of Health	Member
5	Additional Deputy Commissioner in charge of Revenue and Disaster management	Member
6	Joint Director of Health Services	Member
		Secretary
7	District Surveillance Officer	Member
8	Chief Medical Officer (CD)	Member
9	Project Director, DRDA	Member
10	District Programme Officer, DDMA	Member
11	Inspector of Schools	Member
12	District Elementary Education Officer	Member
13	District Social Welfare Officer	Member
14	District Labour Officer	Member
15	District Transport Officer	Member
16	Executive Engineer, PWD Buildings	Member
17	Executive Engineer, Public Health Engineering Department	Member
18	Dy General Manager, APDCL	Member
19	All Circle Officers of the District	Member
20	Principal/Superintendent of Medical College & Hospital (wherever applicable)	Member
21	Any other Official(s) co-opted by the Deputy Commissioner	Member

The above District Level Task Force shall implement all provisions of the Assam COVID Regulation 2020 and any other regulation (s) which may be notified by the Government of Assam in relation to the control and containment of COVID-19 in the state of Assam.

(Anurag Goel, IAS), Commissioner & Secretary to Government of Assam Health & Family Welfare Department

Copy to:

- 1. The Chairman, Assam Administrative Tribunal.
 - 2. All Additional Chief Secretaries/ Principal Secretaries/ Commissioner & Secretaries/ Secretaries to the Government of Assam.
 - 3. The Principal Secretary to Hon'ble Chief Minister, Assam.
 - 4. The Principal Secretary, Assam Legislative Assembly, Dispur.
 - 5. The Accountant General, Assam, Guwahati-29.
 - 6. The Commissioner & Secretary, Health & Family Welfare Department.
 - 7. The Resident Commissioner, Government of Assam, Assam Housé, New Delhí.
 - 8. All Commissioner of Divisions, Assam.
 - 9. The Commissioner & Secretary to H.E., the Governor of Assam, Guwahati.
 - 10. The Commissioner & Secretary, Legislative Department, Dispur
 - 11. The Commissioner & Secretary, Judicial Department and Legal Remembrancer, Assam.
 - 12. All Principal Secretaries of the Autonomous Councils, Assam.
 - 13. All Heads of Department.
 - 14. All Deputy Commissioners/ Sub-Divisional Officers for necessary action.
 - 15. The Mission Director, National Health Mission, Assam for necessary action.
 - 16. The Director of Medical Education, Assam for necessary action.
 - 17. The Director of Health Services, Assam for necessary action.
 - 18. The Director of Health Services (Family Welfare), Assamfor necessary action.
 - 19. The Director of AYUSH, Assam for necessary action.
 - 20. The Project Director, Assam State Aids Control Society.
 - 21. The P.S. to Hon'ble Minister, Health & Family Welfare, Assam.
 - 22. The P.S. to Hon'ble Ministers/Ministers of State, Assam.
 - 23. The P.S. to Chief Secretary, Assam.
 - 24. The P.S. to Director General of Police, Assam
 - 25. All Joint Director of Health Services, Assam for necessary action.
 - 26. Managing Directors/ Directors/ Medical Superintendents/ Hospital (I/C) etc. of all Hospitals (including private) in the State of Assam.
 - 27. Any other concerned.
 - 28. Guard File.

By order etc.,

Deputy Secretary to the Government of Assam Health & Family Welfare Department